

Title: Secretary General laid the Bills passed by the House of Parliament during the Tenth Session of Seventeenth Lok Sabha and assented to by the President

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table the following three Bills passed by the Houses of Parliament during the Tenth Session of Seventeenth Lok Sabha and assented to by the President since a report was last made to the House on the 08th December, 2022: -

- (i) The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Second Amendment) Bill, 2022;
- (ii) The Appropriation (No. 4) Bill, 2022; and
- (iii) The Appropriation (No.5) Bill, 2022.

I also lay on the Table a copy each, duly authenticated by the Secretary General, Rajya Sabha, of following five Bills passed by the Houses of Parliament and assented to by the President:

- (i) The Wild Life (Protection) Amendment Bill, 2022;
- (ii) The Energy Conservation (Amendment) Bill, 2022;
- (iii) The New Delhi International Arbitration Centre (Amendment) Bill, 2022;
- (iv) The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2022; and
- (v) The Constitution (Scheduled Tribes) Order (Fourth Amendment) Bill, 2022.

? (व्यवधान)

14.03½hrs